

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 311 of 2013 &
I.A. No. 404 of 2013**

Dated : 27th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Madhya Pradesh Vij Co. Ltd.

.... Appellant(s)

Versus

Yash Co-operative Housing Society Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 404 of 2013 (Appl. for stay) to the Respondents returnable on 17.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **17.12.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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